

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

53

T.C.P No. 60/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Mr. Ramhari Deorao Ganage
V/s.
M/s. Poona Tools Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mahesh Athavale	} PCS for Petitioners	bhbm
2.	Anagha Anasingaraju		aanagha
3.	Adv. Deepakar i/b Nehru & Co.,	Adv. for R2	

ORDER

TCP 60/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 7.8.2017 for reporting Settlement.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)